

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

No. Of Adjournment : 12

COURT NO. : 1

18.04.2019

O.A./260/586/2015

SAROJ KUMAR ROUT

-V/S-

NATIONAL ALUMINIUM COMPANY LIMITED, M/O
MINES

ITEM NO:60

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. J. Pal

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant.</p> <p>On 18.03.2019, time was granted on the request of Ld. Counsel for the applicant.</p> <p>Therefore, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>(SWARUP KUMAR MISHRA) (GOKUL CHANDRA PATI) MEMBER (J) MEMBER (A)</p> <p>pms</p>